

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.12.2021 (MONDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Clarification

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 461 of 2021	Union Bank of India on Behalf of Committee of Creditors of Dewan Housing Finance Corporation Ltd. Vs. National Housing Bank & Anr.  <b>With</b>	Raunak Dhillon	Negandhi Shah Mohammed Himayatullah Radhika Venugopal-R1 Liz Mathew
2.	Comp. App. (AT) (Ins) No. 677 of 2021	SESA Group Employees Provident Fund & Ors. Vs. Dewan Housing Finance Corporation Ltd. & Ors.  <b>With</b>	Pallav Mongia	Liz Mathew-R1 Raunak Dhillon-R2 Isha Malik Ashish Bhan-R3
3.	Comp. App. (AT) (Ins) No. 800 of 2021	Balco Employee's Provident Fund Vs. Dewan Housing Finance Corporation Limited & Ors.	Pallav Mongia	Vasudha Jain Liz Mathew Sonali Jain Ashish Bhan Chitra Rentala

### For Directions

4.	Comp. App. (AT) (Ins) No. 86 of 2021	Sam Business Continuity Services Vs. CA Kannan Tiruvengadam and Ors.	Minakshi Jyoti	
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### For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 94 of 2021	Minosha India Ltd. Vs. Fourth Dimension Solutions Ltd. & Ors.  <b>With</b>	Raveena Rai	Vicky Dang-R2 Atul Sharma-R2, R3 & R4
6.	Comp. App. (AT) (Ins) No. 740 of 2021	Minosha India Ltd. Vs. Pooja Bahry & Ors.	Prateek Kumar	Pooja Bahry Vicky Dang Atul Sharma-R2- R4
7.	Comp. App. (AT) (Ins) No. 584 of 2021	Punjab National Bank Vs. Ashish Chhawchharia & Ors.	Ankit Raj	Dhiraj Kumar Totala Tanya Chib Ashish Chhawchharia-R1 Aditi Deshpande-R3

8.	Comp. App. (AT) (Ins) No. 612 of 2021	Rajesh Narang Vs. Durha Vitrak Pvt. Ltd. & Anr.	Rajat Bhardwaj	Sharad Tyagi Yukti Makan-R1, R2 Aishwarya Mohan Gahrana
9.	Comp. App. (AT) (Ins) No. 618 of 2021 & I.A. No. 1647 of 2021	Kanoria Chemical & Industries Ltd. Vs. Vijendra Kumar Jain & Ors.	Aneesh Sadhwani	Udita Singh-R1 Rohit Gupta Aatreya Singh-R2 & R3
10.	Comp. App. (AT) (Ins) No. 686 of 2021	TLD MEAI FZE Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Anr.	Kunal Mimani	Dhiraj Kumar totala Ashish Chhawchharia Tanya Chib-R1 Pooja Mahajan-R2
11.	Comp. App. (AT) (Ins) No. 699 of 2021	Baiju Trading and Investment Pvt. Ltd. Vs. Mr. Arihant Nanavati, Liquidator & Ors.	Kshitiz Garg	Kaustav Som Arjun Krishnan-R1
12.	Comp. App. (AT) (Ins) No. 801 of 2021	Bhartiya Kamgar Sena & Anr. Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors.	Gaurav H Sethi	Rohan Rajadhyaksha Dhiraj Kr. Totala Tanya Chib-R2 & R3 Ashish Chhawchharia Raunak Dhillon-R2 Pooja Mahajan-R4
13.	Comp. App. (AT) (Ins) No. 817 of 2021	Kiran Shah RP for KSL and Industries Ltd. Vs. Enforcement Directorate, Kolkata	Prachi	
14.	Comp. App. (AT) (Ins) No. 822 of 2021	Rakesh Gupta & Anr. Vs. Nitin Narang Liquidator for Gupta Marriage Halls Pvt. Ltd. & Ors.	Ashish Choudhury	Abhishek Anand Mohak Sharma-R1
15.	Comp. App. (AT) No. 124 of 2021	Zee Entertainment Enterprise Ltd. Vs. Invesco Developing Markets Fund & Ors.	Nitesh Jain	Mahfooz Nazk Amitabh Sinha-R4-9 Suhail Nanthani Mumtaz Bhalla-R3 Gaurav Mehta Mahesh Agarwal-R1 & R2

#### For Hearing

16.	Comp. App. (AT) (Ins) No. 1328 of 2019	LIC Housing Finance Ltd. Vs. CA Kannan Tiruvengadam & Ors.	Arushi	Shreyas Edupuganti-R1
17.	Comp. App. (AT) (Ins) No. 363 of 2020	NTCIL Real Estate Pvt. Ltd. Vs. Kannan Tiruvengadam & Ors.  <b>With</b>	Aastha Vishwakarma	

18.	Comp. App. (AT) (Ins) No. 364 of 2020	NTCIL Infrastructure Pvt. Ltd. Vs. Kannan Tiruvengadam & Ors.	Aastha Vishwakarma	
19.	Comp. App. (AT) (Ins) No. 1115 of 2020	Talha Yunus Sareshwala Vs. Parsoli Motor Works Pvt. Ltd. & Ors.	Heena George	Diwakar Maheshwari Aditya Vikram Singh-R2 RichaSandilya-R1
20.	Comp. App. (AT) No. 23 of 2021	Vijay Parikh Vs. Tarun Chandrakant Parikh and Ors.	Prabhat K.C.	Pradhuman Gohil- R1 & R2 Natasha Dhruvan- R7

**11:30 AM**

**For Hearing**

21.	Comp. App. (AT) (Ins) No. 454 of 2021  (PH)	63 Moons Technologies Ltd. Vs. The Administrator, Dewan Housing Finance Corporation Ltd. & Ors.  <b>With</b>	Misha Rohatgi Mohta	Liz Mathew Rohan Rajadhyaksha-R1 Ashish Dholakia-R2 Raunak Dhillon-R3
22.	Comp. App. (AT) (Ins) No. 455 of 2021  (PH)	63 Moons Technologies Ltd. Vs. The Administrator, Dewan Housing Finance Corporation Ltd. & Ors.  <b>With</b>	Misha Rohatgi Mohta	Liz Mathew Sonali Jain-R1 Ashish Dholakia-R2 Aditya Marwah-R3
23.	Comp. App. (AT) (Ins) No. 750 of 2021  (PH)	Roopjyot Engineering Pvt. Ltd. & Ors. Vs. The Administrator of Dewan Housing Finance Corporation Ltd. & Ors.	Sharmistha Ghosh	Raghav Shankar Sonali Jain-R1 Chitra Rentala-R2 Raunak Dhillon-R3 Neeraj Balakrishnan

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**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**